(3)

50(E) 1/11/2/200 Declaration of Assets and Liabilities

Year 2024-25

I, PRABHAKAR SINGH BHADORIA SINGH BHADORIA SINGH

ged 47 years, belonging to Administa ation Cador

service and presently working as Assignant Section offices, Bilhar Legislation Asserts give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr.		Self *.	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30,000/-	50,000	The state of the s		EUC. Name
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	9,50,000	2,00,0	sol= _	-	
(iii)	Bonds, Debentures and Shares in companies	3,00,000				_
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	6,00,000	1 2		-	-
(v)	Motor Vehicles (details of make, etc.)	Motorga Car-1	le -1	_		-
(vi)	Jewellery (give details of weight and value)	70,000	3,00,00	0/2		
(vii)	Other assets, such as values of claims / interests	House in Village		_		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nit	NiL	Xi2	Nil	NIZ
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N12	NiZ	אוג	NiL	NiL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ni2	иіг	Nil	NIZ	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		And the second s	NIL	NiL	Niz
(v)	Others (such as interest in property)	Propund	esty of ivided	Hindy Family		

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
a)	(i) Loans from Banks	Department (s) 28 Lac SBI, ICI	Cland Mahindag
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		-

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=174.55	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)			
	(f) Other dues, If any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AMRPB 7612E		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]			
	(iii) Sales Tax [Only in case of proprietary business]			
	(iv) Property Tax			

Personal Detail GPF/CPF/PRAN No. BIA-1234 Gender (M/F) Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre ADMINISTRATION (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District SAHARSHA I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: Prabhakar Singh Bhadon's
Designation: Assident section Officer
Department: Bihar Legipolative Assembly

Note:

Place: Patha

Date: 11.02.2025

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.